



NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/10/2016
NAME OF THE PETITIONER(S) : Shri. M Palanisamy
NAME OF THE RESPONDENT(S) : K.V.P. Farms & Designs Private Limited & 3 Others
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	K. APARNA DEVI	COUNSEL FOR RESPONDENT	
2.	K. Ramasamy	Counsel to Petitioner	
<u>ORDER</u>			

Counsel for both the parties present. Counsel for the petitioner prayed time for final arguments. At request, time is enlarged. Put up on 18.11.2016 at 10.30 A.M.


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)